## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT KARKARDOOMA COURTS: DELHI

## **CIRCULAR**

It is to inform that a Awareness Programme on "Sexual Harassment of Women" under Sexual Harassment of Women at Workplace (Prevention, prohibition and Redressal) Act, 2013 is being organized for all the female staff members posted in East District, Karkardooma Courts, Delhi in Conference Hall No. 1, 3<sup>rd</sup> Floor, near Court No. 1, Karkardooma Courts Complex, Delhi on 20.09.2025 at 4.00 p.m.

All the female staff members posted in East District, Karkardooma Courts, Delhi are hereby directed to attend the above said programme.

It is mandatory to attend this Awareness Programme and attendance will also be taken.

This circular is issued with the prior approval of Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.

(Swati Katiyar)

ASJ/Chairperson, Internal Complaint Committee, East District, Karkardooma Courts, Delhi.

No. 12547-12612 /Sexual Harassment (East)/KKD/Delhi

Dated 16-9-2025

## Copy forwarded for information/necessary action to:

1. The Registrar General, Hon'ble High Court of Delh, New Delhi.

2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

3. All the Judicial Officers posted in East District, Karkardooma Courts, Delhi with request to direct their female staff to attend the above said programme.

4. All the Members of Internal Complaints Committee to examine the complaints of Sexual Harassment against the Women Employees, East District, Karkardooma Courts, Delhi.

5. P.S. to the Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.

6. The Branch Incharge, R&I Branch, East District to circulate this circular.

7. The Branch Incharge, Caretaking Branch, East District, Karkardooma Courts, Delhi.

8. The Website Committee, Karkardooma Courts, Delhi to upload the same on website.

9. Dealing Assistant, R&I for uploading on LAYERS.

10. Concerned file.

ASJ/Chairperson, Internal Complaint Committee, East District, Karkardooma Courts, Delhi.

GENERAL RECEIPT High Court of Delhi 19 SEP 2025